National Company Law Tribunal

Allahabad Bench

CP NO. / 1/ALD/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: AJay Walice V8. M/s Sun would Resident PA-Ly. SECTION OF THE COMPANIES ACT/ 1& B CODE: U/S 7 of I&B Code, 2016.

SI. NO. Designation Representation

Suresh Kumas PCS 1.

2.

C.P. No.11/ALD/2018

Sri Suresh Kumar, PCS representing the petitioner.

The present case is filed under section 7 of the I & B Code.

The Registry is directed to make scrutiny of the same. Further a formal notice as per practise of the court to be issued to the Corporate Debtor Company inviting its comments.

The petitioner is further directed to send a copy of the present petition alongwith copy of order of this Tribunal to the Corporate Debtor Company.

The matter to be listed on 28th February 2018

Date: 25/01/2018

Typed by Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)